## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 26/03	TP 01/16	Hearing	397-398	T. Ramesh U Pai & 6 Ors. Vs. Canara Land Investments Ltd. & 8 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

J. Jun 7 1917

Representative of 3<sup>rd</sup> petitioner is present. He stated that petitioners No.1 and 2 died. He stated that the matter pending before the Hon'ble High Court of Karnataka was disposed of and he has furnished a copy of the order of the Hon'ble High Court of Karnataka. He further stated that there is no need to proceed with this matter in view of the appeal disposed of by the Hon'ble High Court of Karnataka at Bangalore.

The representative of Petitioner No.3 is therefore, directed to file a memo to the effect that proceedings may be closed.

For filing memo, list it on 02.08.2017.

MEMBER (J)

MEMBER (T)